

**GOVERNMENT OF INDIA**  
**MINISTRY OF TRIBAL AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**INTEGRATED ACTION PLAN IN TRIBAL REGIONS .**

2931

Dr. E.M. Sudarsana Natchiappan

Will the Minister of COALTRIBAL AFFAIRS be pleased to state :-

(a) whether Government is proposing with financial support for an Integrated Action Plan for tribal regions, forest areas falling within the ambit of the Backward Region Grant Fund (BRGF) in extremist affected areas, etc. for delivering effective governance at the grass roots; and

(b) if so, what are the areas, agency for implementation and financial commitment identified?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHAUDHARY)

(a) & (b): As per the information supplied by the Planning Commission the Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts has been approved by the Government which includes the placing of a block grant of Rs. 25 crore and Rs. 30 crore per district during 2010-11 and 2011-12 respectively, at the disposal of the Committee headed by the District Collector with the Superintendent of Police of the District and the District Forest Officer as members. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it.